

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 295 OF 2017 & IA No. 805 OF 2017 & IA No. 1083 OF 2017 & IA No. 821 OF 2018 & IA No. 955 OF 2018 & IA No. 384 OF 2019

APL No. 298 OF 2017 & IA No. 815 OF 2017 & IA No. 1080 OF 2017 & IA No. 952 OF 2018 & IA No. 381 OF 2019

APL No. 299 OF 2017 & IA No. 808 OF 2017 & IA No. 1079 OF 2017 & IA No. 951 OF 2018 & IA No. 380 OF 2019

APL No. 300 OF 2017 & IA No. 810 OF 2017 & IA No. 1078 OF 2017 & IA No. 950 OF 2018 & IA No. 379 OF 2019

APL No. 301 OF 2017 & IA No. 807 OF 2017 & IA No. 1077 OF 2017 & IA No. 949 OF 2018 & IA No. 385 OF 2019

APL No. 302 OF 2017 & IA No. 811 OF 2017 & IA No. 1076 OF 2017 & IA No. 948 OF 2018 & IA No. 386 OF 2019

APL No. 303 OF 2017 & IA No. 806 OF 2017 & IA No. 1075 OF 2017 & IA No. 947 OF 2018 & IA No. 387 OF 2019

APL No. 304 OF 2017 & IA No. 812 OF 2017 & IA No. 1074 OF 2017 & IA No. 946 OF 2018 & IA No. 388 OF 2019

APL No. 305 OF 2017 & IA No. 804 OF 2017 & IA No. 1073 OF 2017 & IA No. 945 OF 2018 & IA No. 389 OF 2019

APL No. 306 OF 2017 & IA No. 813 OF 2017 & IA No. 1072 OF 2017 & IA No. 944 OF 2018 & IA No. 390 OF 2019

APL No. 296 OF 2017 & IA No. 809 OF 2017 & IA No. 1082 OF 2017 & IA No. 820 OF 2018 & IA No. 954 OF 2018 & IA No. 383 OF 2019

APL No. 297 OF 2017 & IA No. 814 OF 2017 & IA No. 1081 OF 2017 & IA No. 953 OF 2018 & IA No. 382 OF 2019

Dated: 22nd October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

APL No. 295 OF 2017 & IA No. 805 OF 2017 & IA No. 1083 OF 2017 & IA No. 821 OF 2018 & IA No. 955 OF 2018 & IA No. 384 OF 2019

Eastern India Powertech Limited

.... Appellant(s)

Versus

Assam Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1
Ritika Singhal for R1
Avijit Roy for R2

APL No. 298 OF 2017 & IA No. 815 OF 2017 & IA No. 1080 OF 2017 & IA No. 952 OF 2018 & IA No. 381 OF 2019

Eastern India Power Tech Ltd **Appellant(s)**

Versus

Assam Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1
Ritika Singhal for R1
Avijit Roy for R2

APL No. 299 OF 2017 & IA No. 808 OF 2017 & IA No. 1079 OF 2017 & IA No. 951 OF 2018 & IA No. 380 OF 2019

Easter India Power Tech Ltd **Appellant(s)**

Versus

Assam Electricity Regulaory Commission **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1
Ritika Singhal for R1
Avijit Roy for R2

APL No. 300 OF 2017 & IA No. 810 OF 2017 & IA No. 1078 OF 2017 & IA No. 950 OF 2018 & IA No. 379 OF 2019

Eastern India Powertech Limited **Appellant(s)**

Versus

Assam Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1

Ritika Singhal for R1
Avijit Roy for R2

APL No. 301 OF 2017 & IA No. 807 OF 2017 & IA No. 1077 OF 2017 & IA No. 949 OF 2018 & IA No. 385 OF 2019

Eastern India Powertech Ltd **Appellant(s)**
Versus
Assam Electricity Regulatory Commission **Respondent(s)**
Counsel for the Appellant(s) : Nandini Gore for A1
Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1
Ritika Singhal for R1

APL No. 302 OF 2017 & IA No. 811 OF 2017 & IA No. 1076 OF 2017 & IA No. 948 OF 2018 & IA No. 386 OF 2019

Eastern India Powertech Limited **Appellant(s)**
Versus
Assam Electricity Regulatory Commission **Respondent(s)**
Counsel for the Appellant(s) : Nandini Gore for A1
Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1
Ritika Singhal for R1
Avijit Roy for R2

APL No. 303 OF 2017 & IA No. 806 OF 2017 & IA No. 1075 OF 2017 & IA No. 947 OF 2018 & IA No. 387 OF 2019

Eastern India Powertech Limited **Appellant(s)**
Versus
Assam Electricity Regulatory Commission **Respondent(s)**
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Counsel for the Respondent(s) : Ritika Singhal for R1
Mandakini Ghosh for R1
Parinay Deep Shah for R1
Avijit Roy for R2

APL No. 304 OF 2017 & IA No. 812 OF 2017 & IA No. 1074 OF 2017 & IA No. 946 OF 2018 & IA No. 388 OF 2019

Eastern India Powertech Limited **Appellant(s)**

Versus

Assam Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Ritika Singhal for R1
Mandakini Ghosh for R1
Parinay Deep Shah for R1
Avijit Roy for R2

APL No. 305 OF 2017 & IA No. 804 OF 2017 & IA No. 1073 OF 2017 & IA No. 945 OF 2018 & IA No. 389 OF 2019

Eastern India Powertech Limited **Appellant(s)**

Versus

Assam Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Parinay Deep Shah for R1
Mandakini Ghosh for R1
Ritika Singhal for R1
Avijit Roy for R2

APL No. 306 OF 2017 & IA No. 813 OF 2017 & IA No. 1072 OF 2017 & IA No. 944 OF 2018 & IA No. 390 OF 2019

Eastern India Powertech Limited **Appellant(s)**

Versus

Assam Electricity Regulatory Commission **Respondent(s)**

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APL No. 296 OF 2017 & IA No. 809 OF 2017 & IA No. 1082 OF 2017 & IA No. 820 OF 2018 & IA No. 954 OF 2018 & IA No. 383 OF 2019

Eastern Indian Power Tech Ltd **Appellant(s)**

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Assam Electricity Regulatory Commission **Respondent(s)**

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Ritika Singhal for R1
Avijit Roy for R2

**APL No. 297 OF 2017 & IA No. 814 OF 2017 & IA No. 1081 OF 2017 & IA No.
953 OF 2018 & IA No. 382 OF 2019**

Eastern India Powertech Limited

.... **Appellant(s)**

Versus

Assam Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Mandakini Ghosh for R1
Ritika Singhal for R1
Parinay Deep Shah for R1
Avijit Roy for R2

ORDER

List these matters tomorrow i.e. on **23.10.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK